

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No.126 of 2016 & IA No.282 of 2016**

**Dated: 21<sup>st</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of :**

**Odisha Power Generation Corporation Ltd. Petitioner(s)  
Vs.  
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. J. J. Bhatt, Sr. Adv.  
Mr. Gautam Chawla  
Mr. Deep Rao

Counsel for the Respondent(s) : Mr. P. C. Sen  
Mr. Rutwik Panda for R.1  
  
Mr. R. K. Mehta  
Mr. Abhishek Upadhyay  
Ms Himanshi Andley for R.2  
  
Mr. Arunav Patnaik  
Mr. Shikhar Saha for R.3

**ORDER**

We have heard learned Senior Counsel for the appellant.

List the matter for further hearing on **18<sup>th</sup> October, 2016** at  
02:30 pm.

**( I.J. Kapoor )  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**